manufacture of which power is used in any of the specified processes and where the investment on plant and machinery in the factory of production does not exceed Rs. 20 lakhs.

(b) Information regarding the production of wax matches manufactured by mechanical means in the handmade sector, is being collected and will be laid on the Table of the House.

(c) Government has no such information about WIMCO.

(d) The new rate of excise duty which lies intermediate between the rate of Rs. 7.20 per gross boxes applicable to the fully mechanised sector, and Rs. 4.50 per gross boxes applicable to the 'non-mechanised' middle sector of the match industry is not a revenue measure but only seeks to protect, through the excise mechanism, the employment potential of the non-mechanised sector. Government feel that it is necessary to discourage any tendency on the part of the non-mechanised sector units to mechanise certain labour intensive processes.

Recruitment of Probationary Officers in Syndicate Bank and Canara Bank

8569. SHRI JAIPAL SINGH KASHYAP: Will the Minister of FIN-ANCE be pleased to state:

(a) how many candidates qualified for written test and final interview on the basis of test held in July, 1980 conducted by Banking Service Recruitment Board, Bangalore for the recruitment of Probationary Officers in Syndicate Bank and Canara Bank;

(b) what is the figure of Scheduled Castes|Scheduled Tribe_s among them;

(c) what is the figures of backlog maintaine_d by Syndicate Bank in its all cadres of services;

(d) what efforts the bank is making for clearing this backlog; and (e) what is the latest staff position (Cadre-wise) in Syndicate Bank, showing the figure of Scheduled Castes and Scheduled Tribes separately?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The Banking Service Recruitment Board (BSRB), Bangalore has reported that all the 43,920 candidates including 6,394 belonging to Scheduled Castes and 1,288 belonging to Scheduled Tribes who had applied with the requisite fee were called for the written test conducted on 20th July, 1980. Of these, 751 candidates including 151 belonging to Scheduled Castes and 96 belonging to Scheduled Tribes qualified for interview on the of their performance in the basis written test.

(c) According to the information furnished by Syndicate Bank, the back-log of reserved vacancies in the various cadres of the bank, as on 31-3-81, was as follows:—

				Scheduled Tribe
Officers	•		72	105.
Clerks	•		340	347
Sub-Staff			3	37

(d) Recruitment in the officers' and clerical cadres of nationalised banks is made through Banking Service Recruitment Boards. Special efforts are being made by the Government and the Banking Service Recruitment Boards to ensure that the backlog is wiped out as early as possible. These efforts include, inter alia holding of special tests exclusively for Castes/Scheduled Tribes Scheduled candidates and making pre-recruitment training arrangements with the help of the State Governments.

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(e) The staff position of Syndicate Bank, as on 31st March, 1981, is as follows:

Total	Scheduled Caste	Scheduled Tribe
6507	418	78
16108	1793 ¹	543
3350	822	201
	6507 16108	Total Caste 6507 418 16108 1793

Increasing the rate of capacity utilisation in Steel Plants

8570. DR. KRUPASINDHU BHOI: Will the Minister of STEEL AND MINES be pleased to state:

(a) the details of the strategy that has been evolved by the Steel Authority of India Limited, and is being implemented for increasing the rate of capacity utilisation in the steel plants during the current financial year;

(b) whether captive power plants have been installed in the four major steel plants; and

(c) if not, the reasons for the delay?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) The capacity utilisation in steel plants depends primarily upon adequate availability, both in terms of quality and quantity, of essential inputs such as coking coal, power, raw materials and transportation. Among the important steps taken to optimise the steel production, therefore, mention may be made of the following:—

(i) Close and continuous monitoring of the supply of inputs at various levels, including frequent and regular review by the Cabinet Committee on Infrastructure;

(ti) Optimising production by the main input-suppliers, e.g., the Coal India Ltd. and the captive collieries in respect of coking coal; and the DVC, the State Electricity Boards concerned and the captive power plants in respect of power;

(iii) Importing low ash high grade coking coal to augment the indigenous supplies and to improve the quality of blends; and

(iv) Augmenting the captive power generation capacity of the steel plant_s by installation of additional units.

(b) Yes, Sir.

(c) Does not arise.

Survey in East Coast

8571. SHRI RAMA CHANDRA RATH: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that the Mineral Exploration Corporation has carried out any survey in the east coast;

(b) if so, whether the exploration has established the reserves of bauxite in the east coast; and

(c) the details about the exploration and the total quantities of bauxite reserves found there?

THE MINISTER OF COMMERCE. STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) to (c). The total reserves of bauxite estimated in the east coast based on work by various exploration agencies exceed 1800 million tonnes. Out of this, Mineral Exploration Corporation 1 td. (MEC) has carried out detailed exploration in four blocks in Andhra Pradesh and five blocks in Orissa. It has estimated the reserves as 387 million tonnes in the four Andhra Pradesh blocks and 855 million tonnes in the five Orissa blocks.

Production of Saleable Steel

8572. SHRI K. A. RAJAN: Will the Minister of STEPL AND MINES be pleased to state what has been